

**NATIONAL COMPANY LAW TRIBUNAL
73. HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.143/252/HDB/2018
NAME OF THE COMPANY	Perfect Glass Designing Solutions Private Limited
NAME OF THE PETITIONER(S)	Perfect Glass Designing Solutions Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Srinivasa Rao	PCS	Srinivas.vattanala@gmail.com 9866693696	V.Rao

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mr. V.Srinivasa Rao, Learned PCS for the Petitioner. Issue notice to the RoC to submit his report. Post the case on 13.03.2018


Member (Tech)


Member (Judl)